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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/53/2016  
NAME OF THE PETITIONER(S) : V.P. Abdul Kareem  
NAME OF THE RESPONDENT(S) : Glosoft Technologies Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Prithvi S. Dasu for Rajagopal & Raghunathan Advocates	Counsel for <del>BBB</del> Respts	Prithvi
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	Imthiaz Ahmed V.K For K Gowtham Kumar	counsel for petitioner	Imthiaz
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**ORDER**

Counsel for petitioner present and stated that a connected matter is pending before the High Court of Kerala and prayed for time to make submissions. Counsels representing the respondents are present. Put up the matter alongwith TCP/218/2016 on 19.02.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc